HIGH COURT OF SIKKIM G A N G T O K

No.: .2.3.....Confdl./HCS

<u>N-O-T-I-F-I-C-A-T-I-O-N</u>

It is hereby notified for general information that roster arrangement for Judicial Officers in the District Judiciary under the High Court of Sikkim during the ensuing Special (Monsoon) Vacation in the month of July, 2025 shall be in the following manner:

	DISTRICT & SESSIONS COURT [GANGTOK, PAKYONG AND MANGAN DISTRICTS]		
SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT	
1.	Mr. Karma Wangchuk Bhutia, Ld. Principal District & Sessions Judge, Gangtok/Ld. District & Sessions Judge, Special Division-II, Gangtok (I/C) Duty Period 21.07.2025	 In-Charge of the Court/Office of the: 1. Ld. District & Sessions Judge, Special Division- I, Gangtok. 2. Ld. District & Sessions Judge, Mangan District. 3. Ld. District & Sessions Judge, Pakyong District. 	
2.	Ms. Jyoti Kharka, Ld. District & Sessions Judge, Special Division I, Gangtok Duty Period 22.07.2025	 <u>In-Charge of the Court/Office of the:</u> 1. Ld. Principal District & Sessions Judge, Gangtok. 2. Ld. District & Sessions Judge, Special Division-II, Gangtok. 3. Ld. District & Sessions Judge, Mangan District. 4. Ld. District & Sessions Judge, Pakyong District. 	
3.	Ms. Subarna Rai, Ld. District & Sessions Judge, Mangan Duty Period 23.07.2025	 In-Charge of the Court/Office of the: 1. Ld. Principal District & Sessions Judge, Gangtok. 2. Ld. District & Sessions Judge, Special Division-I, Gangtok. 3. Ld. District & Sessions Judge, Special Division-II, Gangtok. 4. Ld. District & Sessions Judge, Pakyong. 	

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4.	Mrs. Ranjeeta Pradhan, Ld. District & Sessions Judge, Pakyong District Duty Period 24.07.2025 and 25.07.2025	 In-Charge of the Court/Office of the: 1. Ld. Principal District & Sessions Judge, Gangtok. 2. Ld. District & Sessions Judge, Special Division -I, Gangtok. 3. Ld. District & Sessions Judge, Special Division -II, Gangtok. 4. Ld. District & Sessions Judge, Mangan.
5.	Ms. Urvashi Pradhan, Ld. Chief Judicial Magistrate- cum-Civil Judge (SD), Pakyong/Civil Judge-cum- Judicial Magistrate, Pakyong (I/C) Duty Period 21.07.2025	 In-Charge of the Court/Office of the: 1. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok. 2. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan. 3. Ld. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate, Juvenile Justice Board, Gangtok. 4. Ld. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate, Juvenile Justice Board; Mangan. 5. Ld. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan. 6. Ld. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong. 7. Ld. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong.
6.	Ms. Jwala D. Thapa, Ld. Chief Judicial Magistrate- cum-Civil Judge (SD), Gangtok. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan (I/C) Duty Period 22.07.2025	 In-Charge of the Court/Office of the: 1. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Pakyong. 2. Ld. Civil Judge-cum-Judicial Magistrate, Gangtok/ Principal Magistrate, Juvenile Justice Board, Gangtok. 3. Ld. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate, Juvenile Justice Board, Mangan 4. Ld. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, Mangan. 5. Ld. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong. 6. Ld. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong. 7. Ld. Civil Judge-cum-Judicial Magistrate, Pakyong.
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7.	Mc Mahima Anchunna P	In Charge of the Court /Office of the
1.	Ms. Mahima Apchunna R.	In-Charge of the Court/Office of the:
	Rai, Secretary, District	1. Ld. Chief Judicial Magistrate-cum-Civil Judge
	Legal Services Authority	(SD), Gangtok.
	(East & North) at	2. Ld. Chief Judicial Magistrate-cum-Civil Judge
ž	Gangtok.	(SD),Mangan.
	Ld. Civil Judge-cum-	3. Ld. Chief Judicial Magistrate-cum-Civil Judge
	Judicial Magistrate, Rongli	(SD),Pakyong.
	Sub-Division, Pakyong	4. Ld. Civil Judge-cum-Judicial Magistrate/
	(I/C)	Principal Magistrate, Juvenile Justice Board,
		Gangtok.
	Duty Period	5. Ld. Civil Judge-cum-Judicial Magistrate,
	23.07.2025	Mangan/ Principal Magistrate, Juvenile Justice
		Board, Mangan.
×		6. Ld. Civil Judge-cum-Judicial Magistrate,
		Chungthang Sub-Division, Mangan.
		7. Ld. Civil Judge-cum-Judicial Magistrate,
		Rangpo Sub-Division, Pakyong.
	• ************************************	8. Ld. Civil Judge-cum-Judicial Magistrate,
		Pakyong.
8.	Ms. Nairitya Sharma, Ld.	In-Charge of the Court/Office of the:
	Civil Judge-cum-Judicial	1. Ld. Chief Judicial Magistrate-cum-Civil Judge
	Magistrate, Rangpo Sub-	(SD), Gangtok.
1	Division, Pakyong	2. Ld. Chief Judicial Magistrate-cum-Civil Judge
		(SD), Mangan.
		3. Ld. Chief Judicial Magistrate-cum-Civil Judge
	Duty Period	(SD), Pakyong.
	24.07.2025	4. Ld. Civil Judge-cum-Judicial Magistrate, Gangtok/
		Principal Magistrate, Juvenile Justice Board,
		Gangtok.
		5. Ld. Civil Judge-cum-Judicial Magistrate,
		Mangan/Principal Magistrate, Juvenile Justice
		Board, Mangan.
		6. Ld. Civil Judge-cum-Judicial Magistrate,
		Chungthang Sub-Division, Mangan.
		7. Ld. Civil Judge-cum-Judicial Magistrate,
		Rongli Sub-Division, Pakyong.
	•	8. Ld. Civil Judge-cum-Judicial Magistrate,
		Pakyong.
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9.	Ms. Rohini Rai, Ld. Civil Judge-cum-Judicial Magistrate, Gangtok /Principal Magistrate, Juvenile Justice Board, Gangtok. Ld. Civil Judge-cum- Judicial Magistrate, Mangan/Principal Magistrate, Juvenile Justice Board, Mangan (I/C) Ld. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, Mangan (I/C) Duty Period 25.07.2025	 In-Charge of the Court/Office of the: 1. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok. 2. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan. 3. Ld. Chief Judicial Magistrate-cum-Civil Judge (SD), Pakyong 4. Ld. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong. 5. Ld. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong. 6. Ld. Civil Judge-cum-Judicial Magistrate, Pakyong.

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DISTRICT & SESSIONS COURT [GYALSHING, SORENG AND NAMCHI DISTRICTS]

SL.	NAME OF THE	
NO	JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
1.	Mr. Jagat B. Rai, Ld. District & Sessions Judge, Namchi, Sikkim Duty Period 21.07.2025	 In-charge of the Court/Office of the: Court of District & Sessions Judge, Gyalshing & Soreng. Court of Chief Judicial Magistrate, Namchi, Gyalshing & Soreng. Court of Civil Judge-cum-Judicial Magistrate, Namchi, Gyalshing, Jorethang Sub-Division, Yangang Sub-Division & Soreng. Principal Magistrate, Juvenile Justice Board, Namchi.
2.	Mr. Jiwan Kumar Kharka, Ld. District & Sessions Judge, Gyalshing & Soreng (I/C) Duty Period 22.07.2025	 <u>In-charge of the Court/Office of the:</u> 1. Court of District & Sessions Judge, Namchi. 2. Court of Chief Judicial Magistrate, Namchi, Gyalshing & Soreng. 3. Court of Civil Judge-cum-Judicial Magistrate, Namchi, Gyalshing, Jorethang Sub-Division, Yangang Sub-Division & Soreng. 4. Principal Magistrate, Juvenile Justice Board, Namchi.

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3.	Mr. Jabyang Dorjee	In-charge of the Court/Office of the:
	Sherpa, Ld. Chief Judicial	1. Court of District & Sessions Judge, Namchi,
	Magistrate-cum-Civil	Gyalshing and Soreng.
	Judge (SD), Namchi;	2. Court of Civil Judge-cum-Judicial Magistrate,
	Principal Magistrate,	Namchi, Jorethang Sub-Division, Soreng and
	Juvenile Justice Board	Yangang Sub-Division.
	Namchi (I/C);	
	Court of Chief Judicial	
	Magistrate-cum-Civil	
	Judge (SD), Gyalshing &	
	Soreng (I/C).	
	Duty Period	7
	23.07.2025	
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4.	Mr. Sayshay Hang Subba	In-charge of the Court/Office of the:
	(Limboo), Ld. Civil Judge-	1. Court of District & Sessions Judge, Namchi,
	cum-Judicial Magistrate,	Gyalshing and Soreng.
	Yangang Sub-Division,	2. Court of Chief Judicial Magistrate, Gyalshing,
	Namchi and Namchi,	Soreng and Namchi.
	Gyalshing and Soreng	3: Court of Civil Judge-cum-Judicial Magistrate,
	(I/C)	Gyalshing, Jorethang Sub-Division & Soreng.
	Duty Period	4. Principal Magistrate, Juvenile Justice
	24.07.2025	Board, Namchi.
	and	
	25.07.2025	
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By Order,

sd/-REGISTRAR (JUDICIAL SERVICE)

Copy to:

- 1. Secretary General, Supreme Court of India, New Delhi-110001;
- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi-110001;
- 3. Registrar General, High Court of;
- 4. President, Bar Association of India, New Delhi;
- 5. Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;

- 6. Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 10. P.S. to Hon'ble Chairperson, Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
- 12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
- 13. Advocate General, Government of Sikkim, Gangtok;
- 14. Chief Secretary, Government of Sikkim, Gangtok;
- 15. Secretary, Home Department, Government of Sikkim, Gangtok;
- 16. Director General of Police, Police Headquarters, Gangtok;
- 17. P.A to Registrar General, High Court of Sikkim, Gangtok;
- 18. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok;
- 19. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
- 20. All District & Sessions Judges, Sikkim;
- 21. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 22. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 23. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 24. Deputy Director, Sikkim Judicial Academy, Gangtok;
- 25. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 26. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 28. President, Sikkim High Court Bar Association, Gangtok;
- 29. President, Namchi Bar Association,
- 30. Deputy Solicitor General of India, Gangtok;
- 31. Additional Secretary, Home Department, Government of Sikkim, Gangtok;
- 32. All Section In-charge, High Court of Sikkim, Gangtok;
- 33-Computer Cell, High Court of Sikkim;
- 34. Notice Board
- 35. Guard file and
- 36. File